

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.8- IA/695(AHM) 2024  
In  
CP(IB) 208 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Ramesh T Mehta (HUF)

.....Applicant

V/s

Winsome Diamond & Jewellery Ltd

.....Respondent

**Order delivered on 30/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Nishitha Nambiar, Advocate

For the Respondent :

**ORDER**

There is some audio / video connectivity issue at the end of the Counsel for the applicant.

Re-list the matter for further hearing on 10.06.2024.

-sd-

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**